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title: Secretary-General reported message from Rajya Sabha and laid on the Table The Real Estate (Regulation and Development) Bill, 2016 as passed by Rajya Sabha on 10th March, 2016.

SECRETARY GENERAL: Madam Speaker, I have to report the following message received from the Secretary General of Rajya Sabha:-

'In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Real Estate (Regulation and Development) Bill, 2016 which has been passed by the Rajya Sabha at its sitting held on the 10th March, 2016.'

1. Madam, I lay on the Table the Real Estate (Regulation and Development) Bill, 2016 as passed by Rajya Sabha on the 10th March, 2016.

15.29 hours

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